

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR -17-C CHANDIGARH-160017

Dated: 09/02/2017

LARGER BENCH MATTER
HEARING NOTICE

Appeal No.- E/791-793/2012

APPELLANT

Action Construction Equipment Ltd
25th Mile Stone Delhi Mathura Road Jajru Road
Ballabgarh Distt. Faridabad, Haryana-121004



RESPONDENT

C.C.E.-Delhi-IV
New CGO Complex NH-
IV...NIT Faridabad
Haryana-121004

1. Take notice that the LARGER BENCH cases mention here in above have been fixed for hearing on **27.02.2017** at 10:30 A.M. or any subsequent date thereafter as per the cause list or as may be convenient to the Hon'ble Bench of this Tribunal at **CESTAT, WEST BLOCK NO. 2, R.K.PURAM, NEW DELHI 110066**.
2. The issue involved in the matter is discussed in the Interim Order No. 12-14/2016 dated 01/08/2016.
3. The Appellants are hereby directed to make Two (2) no. of sets of appeal & complete paper book & forward them to (1) ASSTT. REGISTRAR, EXCISE BRANCH, CESTAT NEW DELHI (2) BAR ASSOCIATION CESTAT CHANDIGARH, directly under intimation to the registry of this Tribunal, well before the date of hearing.


ASSISTANT REGISTRAR
CESTAT CHANDIGARH

Copy to :

1. The Hon'ble Registrar, CESTAT, New Delhi
2. The Assistant Registrar, Excise Branch, CESTAT, New Delhi. (With all original records of above stated appeals)
3. Dy/Asstt. Registrar, CESTAT Mumbai/Delhi/Chennai/Kolkata /Ahmadabad /Chandigarh/Bangalore/Allahabad/ Hyderabad.
4. Commr. (A.R.) CESTAT, CHANDIGARH New Delhi/ Chennai/ Kolkata/ Bangalore/ Ahmadabad/Allahabad/ Chandigarh/ Hyderabad.
5. The Secretary, Bar Association, CESTAT, Mumbai/Delhi/Chennai/Kolkata/Ahmadabad/Bangalore/Allahabad/ Chandigarh/ Hyderabad.
6. Office copy
7. Advocate/Consultant

V.LAKSHMIKUMARAN ADV.
5, JANGPURA EXTENSION
LINK ROAD NEW DELHI


ASSISTAT REGISTRAR
CESTAT CHANDIGARH

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